

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – I,  
MUMBAI

MA 551/2018 IN CP-26/241-244/MB/2016

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)  
SHRI RAVIKUMAR DURASAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **20.07.2018**

NAME OF THE PARTIES: **NAMDEV SATTUPA PATIL**

**v/s.**

**SHRI VAIJANATH INDUSTRIES PVT. LTD.**

SECTIONS OF THE COMPANIES ACT : Section 241-244 of Companies Act,  
2013.

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ORDER

35. MA 551/2018 IN CP-26/241-244/MB/2016

st this matter on 14.8.2018.

SDI-

RAVIKUMAR DURASAMY  
Member (Technical)

SDI-

B.S.V. PRAKASH KUMAR  
Member (Judicial)